GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:2444 ANSWERED ON:12.03.2013 NON LEVY QUOTA OF SUGAR Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has released and extended the validity period for sale/delivery and dispatch of non-levy quota of sugar during November and December, 2012;
- (b) if so, the details in this regard;
- (c) the details of sale/delivery and dispatch of non-levy quota of sugar since November, 2012 till date;
- (d) whether the Government has decided that there would be no automatic conversion of any unsold quantity into levy sugar;
- (e) if so, the details thereof; and
- (f) the extent to which such instructions have been responsible for price rise of sugar in the open market?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) & (b): The Central Government released non-levy sugar quota of 40 lakh tons for the months of October and November, 2012. On the requests received from National Federation of Cooperative sugar factories Ltd., U.P. Cooperative Sugar Mills Federation Ltd., Maharashtra State Cooperative Sugar Factories Federation Ltd. and various sugar mills, the validity period of the said non-levy quota was extended upto 10th December, 2012 and then upto 31st December, 2012. Further, the Central Government made available 68.5 lakh tons of non-levy sugar for the period December, 2012 to March, 2013. The validity of this quota is upto 31.03.2013.
- (c): As per information received from sugar mills 36.87 lakh tons (Provisional) has reportedly been sold and dispatched by them upto 31.12.2012 against October and November, 2012 non-levy quota. The non-levy quota released for the period December, 2012 to March, 2013 is valid for delivery upto 31.03.2013.
- (d) & (e): Yes, Madam. The Government has decided that there would be no automatic conversion of any unsold quota of non-levy sugar released for the period December, 2012 to March, 2013 into levy sugar.
- (f): The decision referred to in reply to part (d) & (e) was taken in view of adequate availability of sugar. The prices of sugar in the open market are currently stable.